

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 889/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

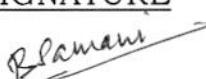
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Greater Bombay Co-Operative Bank Ltd.
V/s.

Hilton Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Bijjal Lamani	Advocate for Petitioner i/b Raval Shah & Co	

ORDER

TCP 889/I&BP/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on
01-09-2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.V.S. PRAKASH KUMAR
Member (Judicial)